

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA-184(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

NAME OF THE COMPANY: M/s Tolexo Online Pvt. Ltd. And M/s Indiamart Intermesh Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Mr. Suman Jyoti Khaitan, Advocate
Mr. Swati Sumbly, Advocate
Mr. Gursat Singh, Advocate

Mr. Manish Raj, for ROC Delhi.

ORDER

Affidavit be filed by the applicants that no objections have been received from the Income Tax Department or from the general public.

To up on 25th September, 2017.

sd

(S. K. Mohapatra)
Member (T)

sd-

(Ina Malhotra)
Member (J)